

DIVISION BENCH **ITEM NO.143**
NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ

CA (CAA) No.31/ALD/2023
(First Motion)

CORAM:

- 1. SHRI PRAVEEN GUPTA,**
HON'BLE MEMBER (JUDICIAL)
- 2. SHRI ASHISH VERMA,**
HON'BLE MEMBER (TECHNICAL)

Date of Order: 16th May, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	M/S BENNETT ALUMNI ASSOCIATION.
UNDER SECTION	230(1), 66 & 18 OF COMPANIES ACT, 2013

THROUGH PHYSICAL/VIRTUAL HEARING:

ORDER

- 1.** Due to paucity of time, the matter could not be taken up for hearing and therefore, it is adjourned for 4th July, 2024.
- 2.** Meanwhile, pleadings if any, wherever pending be completed by the RoC, RD as well as Income Tax Department with advance copies to be supplied to the opposite side.

-Sd-
(Ashish Verma)
Member (Technical)

-Sd-
(Praveen Gupta)
Member (Judicial)

16th May, 2024

Avaneesh Kumar Singh
(Stenographer)